

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|-------------------|-----------------|--|-------------------------|
| <u>HEARING</u> | | | | |
| 1 | ABA | 101331/2019 | Shahbaz Feroz Khan And Anr. Vs State Ghatkopar Police Station | Vaibhav N.Jagtap |
| 2 | BAIL APPL POCSO | 100961/2020 | Jaid Javed Khan Vs The State - Vikhroli Police Station, Mumbai | Anil Jaising Jadhav |
| 3 | BAIL APPL POCSO | 101132/2020 | Rasool Mulla Vs The State Tardeo Police Station | Rohit Sawant PP |
| <u>STATEMENT US 313 CR.P.C.</u> | | | | |
| 4 | POCSO SPL CASE | 100086/2014 | The State Dongri P.S Vs Faisal Abdulla Khan | |
| 5 | POCSO SPL CASE | 100447/2014 | The State Shivaji Nagar P.S Vs Shahbaj @ Sikandar Jahir Ahmad Shaikh | |
| <u>APPEARANCE</u> | | | | |
| 6 | REMAND APPL POCSO | 100441/2020 | The State through Shivaji Nagar Police Station, Mumbai Vs Farhan @ Kamrul Huda Nurul Huda Khan | PP |
| 7 | REMAND APPL POCSO | 100521/2020 | The State of Maharashtra Through Nehru Nagar Police Station Vs Rajaram Vishnu Zende | PP |

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| <u>JUDGMENT</u> | | | | |
| 1 | POCSO SPL CASE | 100087/2018 | The State of Ghatkopar Police Station Vs Peter @ Augustin Augnail Desoza | |
| (Main Matter REMAND APPL POCSO/0101050/2017) | | | | |
| <u>ARGUMENTS</u> | | | | |
| 2 | POCSO SPL CASE | 100114/2016 | THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs MOHD. KASIM RIYASATALI SHAIKH. | |
| 3 | POCSO SPL CASE | 100120/2017 | GHATKOPER POLICE STATION. Vs KALAMUDDIN MOHAMMAD ISTEYAR ANSARI @ KOAIL | |
| 4 | POCSO SPL CASE | 100231/2017 | PANT NAGAR POLIEC STATION Vs PRABHU SANTOSH KHEDEKAR | |
| 5 | SPL.CASE | 100856/2020 | The State of Maharashtra through Nehru Nagar Police Station Vs Rajaram Vishnu Zande | PP |
| <u>HEARING</u> | | | | |
| 6 | ABA | 101843/2019 | Rajesh S/o Prahlad Meena Vs State Vakola Police Station | Ashok Sarogi |
| 7 | ABA | 101893/2019 | Kaushik Kumud Vyas Vs State Navghar Police Station | Rajbali S Dubey |
| 8 | ABA | 102181/2019 | Abuzaid Rafiq Mansuri Vs State Vikhroli Police Station | Anis Mujawar |
| 9 | ABA | 100409/2020 | Manish Jayaramsalian Vs State Mulund Police Station | Arun Atwal |
| <u>STATEMENT US 313 CR.P.C.</u> | | | | |
| 10 | POCSO SPL CASE | 100187/2016 | THE STATE OF TROMBAY POLICE STATION. Vs VIKAS MITHILESH SONI. | |

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| S.No. | Case Type | Case No. | Title | Name of Advocate |
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| 11 | POCSO SPL CASE | 100557/2017 | The State Wadala TT Police Station Vs Anthony @ Kartik Stifan Fernades | |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 12 | POCSO SPL CASE | 100337/2015 | THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs ABDUL REHMAN IMTIYAZ AHMED IDRISI AND ORS.02 | |
| 13 | POCSO SPL CASE | 100467/2015 | THE STATE OF NAVGHAR POLICE STATION. Vs CHANDRAKANT @ CHANSON VITTHAL GAIKWAD AND ORS.02 | |
| (Main Matter REMAND APPL POCSO/0100535/2014) | | | | |
| 14 | POCSO SPL CASE | 100543/2015 | The State of Dadar Police Station Vs RAJESH MAHADEV KOTHEKAR | Adv.Vishal Bhogale |
| 15 | POCSO SPL CASE | 100632/2015 | The State of Oshivara Police Station. Vs RAVIKUMAR SITARAM BHANDARI. | |
| 16 | POCSO SPL CASE | 100019/2016 | The State of Nehru Nagar Police Station. Vs SURESH UTTAM HIWALE. | |
| 17 | POCSO SPL CASE | 100402/2017 | The State Antop Hill Police Station Vs Manoj Lalbabu Mehto | |
| (Main Matter REMAND APPL POCSO/0100584/2017) | | | | |
| 18 | POCSO SPL CASE | 1000358/2018 | The State of Dadar Police Stn. Vs Anil Mukesh Kharwa | z |
| 19 | POCSO SPL CASE | 1000557/2018 | The State of Wadala T.T. Police Station Vs Aabid Abdul Rashid Shaikh and Others | PP |

APPEARANCE

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| 20 | POCSO SPL CASE | 1000403/2018 | D.B. Marg Police Station Vs Satyavati Krushna Pillai and Others 03 | PP Adv. Prabhanjay Dave |
| 21 | POCSO SPL CASE | 100147/2019 | The State of Maharashtra - Vakola Police Station Vs Rajesh Devidas Satpute and Ors.03 | PP |
| 22 | REMAND APPL POCSO | 100507/2020 | The State of Maharashtra Through Mulund Police Station Vs Mahadev Laxman Subane | PP |
| 23 | REMAND APPL POCSO | 100554/2020 | STATE GOVERNMENT OF GHATKOPAR POLICE STATON, MUMBAI Vs KULDEEP AMRITLAL JOSHI | PP |
| 24 | REMAND APPL POCSO | 100619/2020 | The State Tardeo Police Station Vs Nabi Saab Mahshahaq Saab Shaikh | PP |
| 25 | SPL.CASE | 100848/2020 | The State - Antop Hill Police Station, Mumbai Vs Sikandar Akbar Khan | PP |
| 26 | SPL.CASE | 100850/2020 | The State - Mulund Police Station, Mumbai Vs Kiran Mohan Sathe @ Jaleli | PP |
| <u>SAYHEARING ON EXH.READY</u> | | | | |
| 27 | SPL.CASE | 100910/2020 | The State of Maharashtra through Pantnagar Police Station Vs Vishnu Tukaram Okte And 2 Others | PP |
| <u>REPORT</u> | | | | |
| 28 | REMAND APPL POCSO | 100535/2020 | The State Of Maharashtra Through Antiphill Police Station Vs Sunny Bhupendra Singh | PP |

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-------------------------|------------------|-----------------|---|-------------------------------|
| (Urgent Cases) | | | | |
| <u>ARGUMENTS</u> | | | | |
| 1 | POCSO SPL CASE | 100038/2014 | The State Mulund P.S Vs Vijaykumar Avad Narayan Sharma | |
| 2 | ABA | 102172/2019 | Nafisa Sharif Khan And 4 Others Vs State Dharavi Police Station | Kavita N Rathod |
| 3 | ABA | 100491/2020 | Tushar Siddharth Kamble And 3 Others Vs State Bhandup Police Station | Ratnish Shobhnath Dubey |
| 4 | POCSO M A | 100760/2020 | The State of Maharashtra Thr N M Joshi Marg P Stn Vs Sanjay Indap | Kisan Kalokhe |
| <u>HEARING</u> | | | | |
| 5 | POCSO SPL CASE | 100561/2019 | The State of Maharashtra - Nagpada Police Station Vs Mohd. Najar Mohd. Umar Siddhikki | PP |
| 6 | ABA | 102227/2019 | Kavita Nitin Suryavanshi And 2 Others Vs State Parksite Police station | Anis Mujawar |
| 7 | ABA | 102238/2019 | Roshni Shashikant Tripathi And Anr. Vs State Vakola Police Station | Sandeep D Sherkhane |
| 8 | ABA | 100365/2020 | Humaira Abdul Hamid Vasta Vs State Bhadup Police Station | B K Barve And Co. |
| 9 | ABA | 100872/2020 | Venkatesh Subramanian Nadar Adn 3 Others Vs State Shahu Nagar Police Station | Ganesh Iyer |

EVIDENCE PART HEARD

CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 25-11-2020

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|--------------------------|------------------|-----------------|--|-------------------------|
| 10 | POCSO SPL CASE | 100122/2016 | THE STATE OF MUMBAI CENTRAL RAILWAY POLICE STATION. Vs RAMAVTAR SWAMIDIN SISODIYA | |
| 11 | POCSO SPL CASE | 100414/2017 | The State Bhandup Police Station Vs Jagdish Shankar Wankhede | |
| 12 | POCSO SPL CASE | 100025/2018 | The State Mulund Police Station Vs Deepak Madhukar Mane | |
| <u>COMPLIANCE</u> | | | | |
| 13 | POCSO SPL CASE | 100341/2015 | The State of Vinoba Bhave Nagar Police Station Vs Soheb Ibnehasan Ansari | |
| 14 | POCSO SPL CASE | 100197/2016 | THE STATE OF WORLI POLICE STATION. Vs PIR MOHAMMED VAKIL ABBASI | |
| 15 | POCSO SPL CASE | 100464/2016 | MARINE DRIVE POLICE STATION. Vs VIJAYKUMAR BADRIPRASAD GUPTA | |

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-----------------------------------|------------------|-----------------|--|-------------------------|
| <u>ARGUMENTS</u> | | | | |
| 1 | ABA | 100157/2020 | Nitin Chandrakant Takke And 2 Others Vs State Navghar Police Station | Jignasha A Mehta |
| <u>HEARING</u> | | | | |
| 2 | ABA | 100205/2020 | Girdhari Govind Kharva Vs State Ghatkopar Police Station | I A Khan |
| 3 | ABA | 100244/2020 | Suraj Balu Sapkal And 2 Others Vs State Pant Nagar Police Station | Vinayak K Lande |
| 4 | ABA | 100338/2020 | Hitesh Chandrakant Pawar And 4 Others Vs State Kurla Police Station | Sunil D Patil |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 5 | POCSO SPL CASE | 100435/2015 | The State CST Railway Police Station Vs Siddharth Rama Vakode | |
| 6 | POCSO SPL CASE | 100254/2016 | THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs MEHTAB @ ZINKU ABDUL HAMID SHAHA | |
| 7 | POCSO SPL CASE | 100498/2016 | BYCULLA POLICE STATION. Vs SURESH BARMA NAVGIRE | |

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27-11-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--------------------------|-------------------|-----------------|--|-------------------------|
| <u>ARGUMENTS</u> | | | | |
| 1 | ABA | 100279/2020 | Nilesh Pandey And Anr. Vs State Parksite Police Station | Shraddha Pandey |
| 2 | ABA | 100736/2020 | Deepu Vinod Twari and others Vs The State of Maharashtra | PP PP |
| <u>HEARING</u> | | | | |
| 3 | POCSO SPL CASE | 100381/2019 | The State of Maharashtra- Kherwadi Police Station Vs Avinsah Rajesh Maghade | PP |
| <u>APPEARANCE</u> | | | | |
| 4 | REMAND APPL POCSO | 100504/2020 | STATE GOVERNMENT Vs Vaibhav Sanjay Shigvan | |
